

15.40 hrs.

PRIVATE MEMBER'S BILL
Government Servants (Declaration of
Assets and Investigation) Bill*

Title:Introduction of the Government Servants (Declaration of Assets and Investigation) Bill, 2003

SHRI SHRIPRAKASH JAISWAL (KANPUR): Sir, I beg to move for leave to introduce a Bill to provide for declaration and investigation of assets held by Government servants employed in certain departments and for matters connected therewith.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for declaration and investigation of assets held by Government servants employed in certain departments and for matters connected therewith."

The motion was adopted.

SHRI SHRIPRAKASH JAISWAL (KANPUR): I introduce the Bill.

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